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Title: Papers laid on the table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): On behalf of Shri Lalu Prasad, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2007-2008.

(Placed in Library, See No. LT – 6585/07)

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2005-2006, along with Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 6586/07)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Insitute of Mountaineering and Winter Sports, Pahalgam, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Insitute of Mountaineering and Winter Sports, Pahalgam, for the year 2005-2006, along with Audited Accounts.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT – 6587/07)

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under section 13 of the National Commission of Minorities Act, 1992:-

(a) (i) Annual Report of the National Commission for Minorities, New Delhi, for the year 1998-1999.

(ii) Action Taken Memorandum on the recommendations contained in the Annual Report of the National Commission for Minorities, New Delhi, for the year 1998-1999.

(iii) Review by the Government of the working of the National Commission for Minorities, New Delhi, for the year 1998-1999.

(Placed in Library, See No. LT – 6588/07)

(b) (i) Annual Report of the National Commission for Minorities, New Delhi, for the year 2004-2005.

(ii) Action Taken Memorandum on the recommendations contained in the Annual Report of the National Commission for Minorities, New Delhi, for the year 2004-2005.

(iii) Review by the Government of the working of the National Commission for Minorities, New Delhi, for the year 2004-2005.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 6589/07)

(3) A copy of the Report of the Prime Minister's High Level Committee on Social, Economic & Educational Status of the Muslim Community of India (in Hindi version only)*

* English version of the Report was laid on 30.11.2006

(4) Statement (Hindi and English versions) showing reasons for delay in laying the Hindi version of the Report.

(Placed in Library, See No. LT – 6590/07)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2005-2006.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2005-2006, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 6591/07)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2005-2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT – 6592/07)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, New Delhi, for the year 2004-2005, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, New Delhi, for the year 2004-2005.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT – 6593/07)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (i) Statement regarding Review by the Government of the working of the Airline Allied Services Limited, New Delhi, for the year 2005-2006.
 - (ii) Annual Report of the Airline Allied Services Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 6594/07)

रेल मंत्रालय में राज्य मंत्री (श्री नारनभाई रठवा) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(Placed in Library, See No. LT – 6595/07 to 6601/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY

OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shri Prithviraj Chavan, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic Energy for the year 2007-2008.

(Placed in Library, See No. LT – 6602/07)

- (ii) Memorandum of Understanding between the Electronics Corporation of India Limited and the Department of Atomic Energy for the year 2007-2008.

(Placed in Library, See No. LT – 6603/07)

- (iii) Memorandum of Understanding between the Bharatiya Nabhikiya Vidyut Nigam Limited and the Department of Atomic Energy for the year 2007-2008.

(Placed in Library, See No. LT – 6604/07)

- (iv) Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy for the year 2007-2008.

(Placed in Library, See No. LT – 6605/07)

- (v) Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy for the year 2007-2008.

(Placed in Library, See No. LT – 6606/07)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Primary Education (Serva Shiksha Abhiyan and District Primary Education Programme), Jaipur, for the year 2004-2005, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Primary Education (Serva Shiksha Abhiyan and District Primary Education Programme), Jaipur, for the year 2004-2005.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 6607/07)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2005-2006.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2005-2006, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Educational Research and Training, New Delhi, for the year 2005-2006.

- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT – 6608/07)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India – Union Government (Civil) (No.16 of 2007) – Performance Audit

of Accelerated Power Development and Reform Programme (Ministry of Power) for the year ended the March, 2006.

(Placed in Library, See No. LT – 6609/07)

(ii) Report of the Comptroller and Auditor General of India – Union Government (No.13 of 2007) – Performance Audit of Internal Control in Selected Central Ministries for the year ended the March, 2006.

(Placed in Library, See No. LT – 6610/07)

(iii) Report of the Comptroller and Auditor General of India – Union Government (Civil) (No.12 of 2007) – Performance Audit of Passport, Visa and Consular Services (Ministry of External Affairs and Ministry of Home Affairs) for the year ended the March, 2006.

(Placed in Library, See No. LT – 6611/07)

(iv) Report of the Comptroller and Auditor General of India – Union Government (Civil) (No.15 of 2007) – Performance Audit of Implementation of Industrial Disputes Act, 1947 and Contract Labour (Regulations and Abolition) Act, 1970 (Ministry of Labour and Employment) for the year ended the March, 2006.

(Placed in Library, See No. LT – 6612/07)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dehradun, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Visually Handicapped, Dehradun, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 6613/07)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Cement Corporation of India Limited and the Department of Heavy Industry for the year 2006-2007.

(Placed in Library, See No. LT – 6614/07)

(ii) Memorandum of Understanding between the Cement Corporation of India Limited and the Department of Heavy Industry for the year 2007-2008.

(Placed in Library, See No. LT – 6615/07)

(iii) Memorandum of understanding between the HMT Limited and Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2007-2008.

(Placed in Library, See No. LT – 6616/07)

(iv) Memorandum of understanding between the Hindustan Cables Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2007-2008.

(Placed in Library, See No. LT – 6617/07)

(v) Memorandum of understanding between the Bharat Ophthalmic Glass Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2007-2008.

(Placed in Library, See No. LT – 6618/07)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2004-2005.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT – 6619/07)